

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 356/99

DATE OF ORDER : 04.03.1999.



Between :-

1. Tummalapalli Kantha Rao

2. K. Srinivas

... Applicants

And

1. The Administrative Officer,
and Security Printing Press, Mind
Compound, Saifabad, Post Box No. 48,
Hyderabad.

2. The District Employment Officer,
Hyderabad District, Hyderabad.

... Respondents

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Counsel for the Applicants : Shri J. Kanakaiah

Counsel for the Respondents : Shri B.N. Sharma for R-1

Shri P. Naveen Rao for R-2

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CORAM:

THE HON'BLE JUSTICE SHRI D.H. NASIR : VICE-CHAIRMAN

(Order per Hon'ble Justice Shri D.H. Nasir, VC).

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... 2.

- 2 -

O R D E R

(Per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

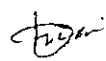
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Heard the learned counsel for the rival parties.


2. The applicants' main grievance is that they have not been permitted to appear at the examination which may be held in very near future for the post of 'Vendor' in the office of Respondent No.1 on the ground that their names have not been sponsored by the Employment Exchange. It is a well settled law that no candidate should be disallowed from appearing at the interview/test merely because their names have not been sponsored by the Employment Exchange provided they satisfy the basic eligibility criteria.

3. It is therefore, hereby directed that the Respondent No.1 shall allow the applicants to appear at the interview/examination irrespective of the fact whether or not they have been sponsored by the Employment Exchange. provided they (applicants) satisfy the basic eligibility criteria.

4. The O.A. is disposed of accordingly. No order as to costs.


(D.H.NASIR)
Vice-Chairman

Dated: 4th March, 1999.
Dictated in Open Court.


w.s.p.

avl/

Copy to:

1. HDHND ✓
2. HHPP M(A) ✓
3. HDSJR M(J) ✓
4. D.R. (A) ✓
5. SPARE ✓

1st and 11nd Court.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD
MEMBER (A)

THE HON'BLE R. RANGARAJAN
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESHWAR:
MEMBER (J)

DATED: 4-3-99

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

IN

O.A.NO : 356/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOTTED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

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